

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2032

ANSWERED ON:20.07.2009

DEVELOPMENT OF PORTS

Maadam Shri Vikrambhai Arjanbhai;Pathak Shri Harin

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Union Government has received proposals from various State Governments regarding development of ports in the States;
- (b) if so, the details thereof alongwith the action taken thereon, State-wise;
- (c) the reasons for pendency of these proposals and the time by which such proposals are likely to be finalised by the Union Government;
- (d) whether the Government of Gujarat has requested to the Union Government to develop some ports as a Joint Venture;
- (e) if so, the details thereof alongwith the reaction of the Union Government thereto;
- (f) whether the Union Government has identified some prospective minor ports handling substantial coastal cargo in the country; and
- (g) if so, the details thereof, State-wise and location-wise?

Answer

MINISTER OF SHIPPING (SHRI G.K.VASAN)

(a) to (g) : Under the Indian Ports Act, 1908, responsibility for development of Non- Major Ports vests with the respective State Government. The development of Non-Major Ports may be taken up by the State Government themselves.